

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-98-2020
AND
LD-VC-CRI-97-2020****LD-VC-BA-98-2020**

Umesh Lamani @ Rathod ... Applicant

Versus

State & Anr. ... Respondents

**AND
LD-VC-CRI-97-2020**

Abhijeet Singh Bumra ... Applicant

Versus

Umesh Lamani @ RathodRespondents

Shri K. Raikar, Advocate for the Applicant.
Shri M. Amonkar, Additional Public Prosecutor for the Respondents.
Shri Inderpal B. Singh, Advocate for the Intervenor.**Coram:- DAMA SESHADRI NAIDU, J.****Date:- 22 DECEMBER 2020****P.C. :**

It seems the complainant has filed an application to intervene. The applicant's counsel seeks time to go through that application.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

NH